**CENTRAL ELECTRICITY REGULATORY COMMISSION**
**NEW DELHI**

**Petition No. 16/RP/2026**

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| Subject | : | Petition for review of Order dated 15.1.2026 passed in Petition No. 417/MP/2024. |
| Petitioner | : | NTPC Limited |
| Respondent | : | KSEB Limited |
| Date of Hearing | : | **11.11.2026** |
| Coram | : | Shri Jishnu Barua, Chairperson<br>Shri Ramesh Babu V., Member<br>Shri Harish Dudani, Member<br>Shri Ravinder Singh Dhillon, Member |
| Parties Present | : | Shri Venkatesh, Advocate, NTPC<br>Ms. Surbhi Kapoor, Advocate, NTPC<br>Shri Divyansh Yadav, Advocate, NTPC<br>Shri Prabhas Bajaj, Advocate, KSEBL<br>Shri Rithvik Mathur, Advocate, KSEBL |

## Record of Proceedings

The matter was called out for a hearing in virtual mode.

2. After hearing the parties at length, the order in the matter is reserved. At the request of the parties, the Respondent is permitted to file its written submissions, after serving a copy on the Petitioner, on or before **25.11.2026**, and the Petitioner may file its written submissions on or before **7.12.2026**.

**By order of the Commission**

***Sd/-***
**(Vipan Sharma)**
**Deputy Chief (Law)**